

(c) if so, the details of the cost-sharing system?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) The matter regarding establishment of the neighbourhood schools for carrying out the provisions of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 comes under the purview of the appropriate Government and the local authority. The number of neighbourhood schools required to be established in Tamil Nadu would be in accordance with the areas or limits of neighbourhood as specified by the State Government.

(b) and (c) Section 7 of the RTE Act provides that the Central Government and the State Governments shall have concurrent responsibility for providing funds for carrying out the provisions of the Act. Sarva Shiksha Abhiyan (SSA) programme will be the main vehicle for implementation of the provisions of the RTE Act. In 2010-11, a Central budget allocation of Rs.15,000 crore has been presented to Parliament for SSA programme and the States will be required to contribute the state share in accordance with the SSA norms.

Uniform syllabus for secondary education

3912. SHRI T.T.V. DHINAKARAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is proposed to introduce uniform syllabus for secondary education throughout the country;

(b) if so, whether consultations were held with stake-holders in this regard; and

(c) if so, the reactions/suggestions from stakeholders, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) No, Sir.

(b) and (c) Do not arise.

Schools being run in small buildings in slums in Delhi

†3913. SHRI MOTILAL VORA:

SHRI SATYAVRAT CHATURVEDI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware that private schools are being run in four storeyed buildings built in 25 square yards in slum areas of Delhi wherein students beyond its capacity are being taught;

(b) whether there is no facility of sports and recreation in these schools for the students;

(c) whether most of the schools are unrecognized; and

†Original notice of the question was received in Hindi.